

(c) whether there is any proposal to increase the strength of IPS cadre in the State; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) The Total Authorized Strength of Punjab Cadre of IPS is 172.

(b) As on 01/01/2012, 109 officers were in position against the sanctioned strength of 172.

(c) No, sir. The Strength and Composition of Punjab Cadre of IPS was last reviewed in the year 2010. Next review is ordinarily due in the year 2015.

(d) Does not arise.

CEO for NATGRID

1184. SHRI BALBIR PUNJ : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any Chief Executive Officer (CEO) has been appointed for the National Intelligence Grid (NATGRID) project;

(b) if so, whether the incumbent is a qualified technocrat and has served in a Government intelligence agency;

(c) whether the selection has been approved by Cabinet Committee on Security or Cabinet Committee on Appointments; and

(d) what is the monthly salary package offered to the incumbent?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) to (c) CEO, NATGRID was appointed on contract basis w.e.f. 01-12-2009 with the approval of ACC. Thereafter, his contract was extended by 36 months w.e.f. 01-06-2011. The extension of contract was also approved by ACC. The present incumbent is a retired Military Officer. His last assignment was as CEO of Mahindra Defence Land Systems. As such the present incumbent has a defence background. He has not served in a Government intelligence agency.

(d) The monthly consolidated remuneration is Rs. 10/- lakhs (fixed). Besides, CEO is entitled to the following facilities/package:

- (i) A car/hired car as per the highest entitlement for officers in Government of India.
- (ii) Travel, accommodation and TA/DA as per the highest entitled class for officers in Government of India.
- (iii) Medical insurance policy for self and family whose annual premium is capped at Rs. 15000/-.
- (iv) Entitled to leave as per CCS (leave) Rules.
- (v) Entitled to deliver lectures not pertaining to his official domain and receive remuneration for the same. With the prior approval of the competent authority (Union Home Secretary), he can be a member of Corporate Boards which are not in conflict with his official position.
- (vi) In addition; to deal with functional requirements; CEO, NATGRID is provided with one black berry phone with connectivity charges based on actual (capped at Rs. 8,000/- per month). He will be provided with one laptop with aircard (capped at Rs. 1.25 lakhs) and Rs. 2,000/- per month as internet charges. Both the mobile phones and laptop are to be returned at the end of his tenure.

Schemes for slum dwellers and urban poor

1185. SHRI D.P. TRIPATHI : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of the schemes implemented for slum dwellers and urban poor;
- (b) the cities selected under these schemes;
- (c) whether it is a fact that funds sanctioned under these schemes has been diverted by the State Governments;
- (d) if so, the details thereof; and
- (e) the steps Government is taking for the proper utilization of these funds?